

[Translation]

### Exploitation of Water Resources

1411. SHRI MANORANJAN BHAKTA :

SHRI BHOGENDRA JHA :

SHRI TARA SINGH :

Will the Minister of WATER RESOURCES be pleased to state :

(a) the terms of the treaty executed recently between the Prime Ministers of India and Nepal regarding exploitation of the water resources of the Mahakali river;

(b) the funds likely to be allocated for this purpose; and

(c) the time by which the different projects are likely to be started?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI P. RANGAYYA NAIDU) : (a) The important aspects of the Treaty "The integrated Development of the Mahakali River including Sarda barrage, Tanakpur barrage and Pancheshwar Project" signed on 12.2.1996 are :

1. Existing arrangements for supply of water to Nepal from Sarda barrage to be continued;
2. From the Tanakpur Barrage, water supply of 1000 cusecs in the Wet season and 300 cusecs in the dry season as against 150 cusecs under the earlier agreement with Nepal;
3. Supply of electric power of 70 Million Kwh to Nepal from Tanakpur power station against the earlier agreement to supply 20 Million Kwh, free of cost.
4. Implementing the Pancheshwar Multi Purpose Project on Mahakali river in accordance with the Detailed Project Report (DPR) being jointly prepared by both the Parties, as an Intergrated Project with power stations of equal capacity on each side of the river. The total energy generated shall be shared equally between the parties. The DPR shall be finalised within six months from the date of entry into force of treaty; and
5. Constitution of a Mahakali River Commission to be composed of an equal number of representatives of both the countries to make recommendations to both the parties on the steps necessary to implement the provisions of the Treaty.

(b) Agreement for financing and implementation including establishment of the Pancheshwar Development Authority shall be negotiated and finalised within one year from the finalisation of DPR and the project shall be

aimed to be completed within 8 years from the date of the agreement for its implementation subject to provision of DPR. Both the countries shall share the cost proportionate to the benefits accruing to each which shall be worked out while finalising the detailed project report. Both the countries have agreed to endeavour to mobilise finance for the project to meet their respective shares.

(c) The Pancheshwar Project is expected to be started within one year and six months from the date of entry into force of the treaty.

### Movement of Foodgrains

1412. SHRI SATYA DEO SINGH : Will the Minister of FOOD be pleased to state :

(a) whether some State Governments have lifted ban imposed on the transportation of wheat and other foodgrains in their States;

(b) if so, whether this ban has been lifted in Uttar Pradesh also; and

(c) if not, the time by which this ban is likely to be lifted?

THE MINISTER OF FOOD (SHRI AJIT SINGH) : (a) and (b) Yes, Sir.

(c) Does not arise.

### Sardar Sarovar and Tehri Dam Projects

1413. SHRI VILASRAO NAGNATHRAO GUNDEWAR : Will the Minister of ENVIRONMENT AND FORESTS be pleased to state :

(a) whether the environmental and forestry clearance had already been granted to the Sardar Sarovar and Tehri Dam Projects;

(b) if so, the details thereof;

(c) whether environmentalists have been launching campaigns against these projects;

(d) if so, the details thereof alongwith the reaction of the Government thereto; and

(e) the further action being taken by the Government on these projects?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI RAJESH PILOT) : (a) and (b) Yes Sir. The Environmental Clearance to Sardar Sarovar and Tehri Dam Projects were given on 24th June, 1987 and 19th July, 1990 respectively and the Forestry Clearance for these projects were accorded on 8th September, 1987 and 4th June, 1987 respectively.

(c) to (e) Representations have been received expressing concern regarding environmental and rehabilitation aspects of Sardar Sarovar Project. For Tehri Dam Project, apprehensions have been voiced regarding